

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-20/2001(pt.)/12493/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Darak Ullah,
Member, MACT No. 2,
Kamrup(M), Guwahati.

Dated Guwahati, the nd 22 December, 2023.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT2/5247/23 Dated 19.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 21.12.2023 and 22.12.2023**, has been granted. The Presiding Officer/Member, MACT No. 1, Kamrup (M), and in his absence, the Presiding Officer/Member, MACT No. 3, Kamrup(M) and in his absence, the District & Sessions Judge, Kamrup(M), and in her absence, the next senior most Judicial Officer available at the station would be in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-20/2001(pt.)/12494-12497/A, dated , 22-12-23

Copy to:

1. The District & Sessions Judge, Kamrup(M).
2. The Presiding Officer/Member, MACT No. 1, Kamrup(M), Guwahati.
3. The Presiding Officer/Member, MACT No. 3, Kamrup(M), Guwahati.
- ✓ 4. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)